

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P. No. 217(ND)/ 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017**

NAME OF THE COMPANY: M/s Utopian Infracon Pvt. Ltd. & Anr Vs.
M/s Intellicity Business Park Pvt. Ltd. &
Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

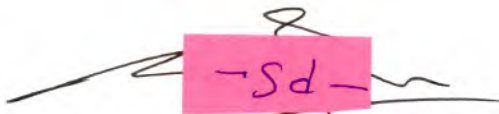
For the Petitioner (s) : Ms. Avanti Tewari, Advocate
Mr. Nahush Jain, Advocate

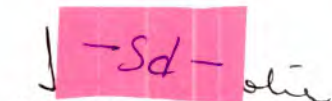
For the Respondent (s) : None

ORDER

A request for adjournment is being made by the Counsel for the Petitioner that the matter be listed on 31st August, 2017 as the Sr. Counsel is not available today.

Accordingly adjourned to 31st August, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)

(Lekh Raj Singh)